

DIVISION BENCH  
COURT - II

**O-203**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/108(KB)2019  
IA(I.B.C)/374(KB)2021, IA(I.B.C)/1199(KB)2024,  
CONT.A. (IBC)/10(KB)2023, IA(I.B.C)/974(KB)2022,  
IA(I.B.C)/461(KB)2023, IA(I.B.C)/1146(KB)2022,  
IA(I.B.C)/846(KB)2022, IA(I.B.C)/855(KB)2022,  
IA(I.B.C)/789(KB)2022, IA(I.B.C)/450(KB)2023,  
IA(I.B.C)/1044(KB)2022, IA(I.B.C)/759(KB)2021,  
IA(I.B.C)/740(KB)2022, IA(I.B.C)/725(KB)2021,  
IA(I.B.C)/1496(KB)2022,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

IN THE MATTER OF	UNITED BANK OF INDIA VS PURPLE ADVERTISING SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Joy Saha, Sr. Adv. ] For the State Bank of India  
Ms. Deblina Lahiri, Adv. ] in IA(I.B.C)/1199(KB)2024  
Ms. T. Chetri, Adv. ]  
Mr. Mrinmay Chatterjee, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Liquidator  
Mr. Amandeep Singh, Adv. ]  
Mr. Sudarshan Kumar Agarwal, Adv.]  
Mr. Shyamal Kumar Bhattacharjee ] Liquidator-in-Person

**ORDER**

1. Ld. Sr. Counsel/Counsel/Authorised Representative appearing on behalf of the parties present.
2. **IA(I.B.C)/1199(KB)2024:**
  - a. List this matter for further consideration on **29.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

**Ar.**